

ANNEXURE II:

LIST OF CASELAWS RELATED TO CRIs

S.No	Caselaw	Decision Date	Reference Link
1	Telefonaktiebolaget LM Ericsson (Publ) v. Lava International Ltd, CS (OS) 764/2015	10/06/2016	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/1.Telefonaktiebolaget LM Ericsson (Publ) v. Lava International Ltd, CS (OS) 764 2015.pdf
2	Ferid Allani v. Union of India, 2019, W.P.(C) 7/2014	12/12/2019	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/2. Ferid Allani v. Union of India, 2019, M Pratibha.pdf
3	Oneempower (P) Ltd. v. Controller of Patents & Designs, C.A.(COMM.IPD-PAT) 8/2023	08/05/2023	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/3. Oneempower (P) Ltd. v. Controller of Patents & Designs.pdf
4	Opentv Inc vs The Controller Of Patents And Designs, C.A.(COMM.IPD-PAT) 14/2021	11/05/2023	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/4. Opentv Inc vs Controller- M Pratibha.pdf
5	Microsoft Technology Licensing v. Controller of Patents & Designs, 2023, C.A.(COMM.IPD-PAT) 29/2022, 2023:DHC:3342	15/05/2023	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/5. Microsoft Technology Licensing v. Controller- .A.(COMM.IPD-PAT) 29 2022.pdf
6	Microsoft Technology Licensing LLC v. Assistant Controller of Patents, 2024, C.A.(COMM.IPD-PAT) 358/2022	11/08/2023	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/6. Microsoft Technology Licensing LLC v. Assistant Controller of Patents, 2024, C.A.(COMM.IPD-PAT) 358 2022.pdf
7	Raytheon Co. v. Controller General of Patents 2023,C.A.(COMM.IPD-PAT) 121/2022	15/09/2023	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/7. Raytheon Co. v. Controller- M Pratibha.pdf
8	Priya Randolph v. Controller of Patents & Designs, 2023, (T)CMA(PT)/109/2023 (OA/13/2018/PT/CHN)	20/12/2023	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/8. Priya Randolph v. Controller of Patents & Designs, 2023, (T)CMA(PT) 109 2023.pdf
9	Microsoft Technology Licensing LLC v. Assistant Controller of Patents and Designs, (T)CMA(PT)/175 of 2023	09/02/2024	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/9. Microsoft Technology Licensing LLC v. Assistant Controller of Patents and Designs, (T)CMA(PT) 175 of 2023 (09022024).pdf
10	Telefonaktiebolaget LM Ericsson v Lava International Ltd., CS(COMM) 65/2016, 2024:DHC:2698	28/03/2024	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/10. Telefonaktiebolaget LM Ericsson v Lava International Ltd., CS(COMM) 65-2016, 2024 DHC 2698.pdf
11	Microsoft Technology Licensing v. Controller of Patents & Designs,	16/04/2024	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/11.

	2024, C.A.(COMM.IPD-PAT) 185/2022		Microsoft-v.-Asst-Controller-C.A.(COMM.IPD-PAT) 185_2022.pdf
12	Microsoft Technology Licensing LLC vs Assistant Controller of Patents and Designs, (T) CMA (PT) No.49 of 2023, [OA/36/2020/PT/CHN]	03/07/2024	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/12.Microsoft Technology Licensing LLC vs Assistant Controller of Patents and Designs, (T) CMA (PT) No.49 of 2023, 03072024.pdf
13	AB Initio Technology LLC v Controller of Patents & Designs, 2024, C.A.(COMM.IPD-PAT) 26/2021 and C.A.(COMM.IPD-PAT) 447/2022	30/07/2024	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/13. AB Initio Technology LLC v Controller- Anish Dayal.pdf
14	Blackberry Ltd. v. Controller, Patents and Designs, (2024),C.A.(COMM.IPD-PAT) 229/2022, 4 HCC (Del) 471	30/08/2024	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/14.Blackberry Ltd. v. Controller, Patents and Designs, (2024),C.A.(COMM.IPD-PAT) 229_2022, 4 HCC (Del) 471 (Blackberry - I).pdf
15	Blackberry Ltd. v. Controller of Patents & Designs, 2024, C.A.(COMM.IPD-PAT) 318/2022	30/08/2024	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/15.Blackberry Ltd. v. Controller of Patents & Designs, 2024, C.A.(COMM.IPD-PAT) 318_2022.pdf
16	Comviva Technologies Ltd. v. Controller of Patents & Design. 2024,C.A.(COMM.IPD-PAT) 492/2022	12/11/2024	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/16. Comviva Technologies Ltd. v. Controller - amit bansal.pdf
17	Caleb Suresh Motupalli v. Controller of Patents, CMA (PT) No. 2 of 2024, 2025:MHC:293	29/01/2025	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/17. Caleb Suresh Motupalli v. Controller-Senthilkumar Ramamoorthy.pdf
18	Koninklijke Philips Electronics N.V. v. Maj. (Retd.) Suresh Behl & Anr. and Ors., CS(COMM) 423/2016 and other connected matters	20/02/2025	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/18. Koninklijke Philips Electronics N.V. v. Maj. (Retd.)- Sanjeev Narula.pdf
19	KROLL INFORMATION ASSURANCE, LLC vs THE CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADEMARKS AND ORS, C.A.(COMM.IPD-PAT) 439/2022, 2025:DHC:5096	01/07/2025	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/19. KROLL Info vs Controller.pdf